

Constitution of Benches during Summer Vacation, 2009

(1) Week commencing from 01.06.2009

- 1 Hon. Sunil Ambwani, J.
Hon. D.K. Arora, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
- 2 Hon. Poonam Srivastava, J.
Hon. Y.C. Gupta, J. Criminal Appeals for Hearing.
- 3 Hon. Arun Tandon, J. Urgent Misc. Writs.
- 4 Hon. Krishna Murari, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 5 Hon. Vinod Prasad, J.
Hon. Anil Kumar, J. Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt.
- 6 Hon. Surendra Singh, J. Major Bail Applications.
- 7 Hon. A.K.Tripathi, J. Minor Bail Applications
- 8 Hon. R.D. Khare, J. All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
- 9 Hon. N.A. Moonis , J. Criminal Appeals for Hearing.

(2) Week commencing from 08.06.2009

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| 1 | Hon.Sunil Ambwani, J.
Hon.Anil Kumar, J. | Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench. |
| 2 | Hon. Rakesh Sharma, J. | Urgent Misc. Writs. |
| 3 | Hon. Poonam Srivastava, J.
Hon. Jayashree Tiwari, J. | Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt. |
| 4 | Hon. Arun Tandon, J. | All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge. |
| 5 | Hon. Sudhir Agarwal, J. | Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters. |
| 6 | Hon. N.A. Moonis, J. | Minor Bail Applications. |
| 7 | Hon. S.C. Agarwal, J.
Hon. Ashok Srivastava, J. | Criminal Appeals for Hearing. |
| 8 | Hon. Y.C. Gupta, J. | Criminal Appeals for Hearing. |
| 9 | Hon. Shri Kant Tripathi, J. | Major Bail Applications. |

(3) Week commencing from 15.06.2009

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| 1 | Hon. D.P. Singh, J.
Hon. Ritu Raj Awasthi, J. | Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service |
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Tribunals cognizable by Division Bench.

- 2 Hon. Rakesh Sharma, J. Urgent Misc. Writs.
- 3 Hon. Sudhir Agarwal, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 4 Hon. Shiv Charan (Sharma)
(On 19.06.2009) Tied Up and Part Hard Matters.
- 5 Hon. Dasu Ram Azad, J.
Hon. Ram Autar Singh, J. Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt.
- 6 Hon. Rajesh Chandra, J. Major Bail Applications.
- 7 Hon. S.S. Tiwari, J. All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
- 8 Hon. Y.K. Sangal, J.
Hon. Virendra Singh, J. Criminal Appeals for Hearing.
- 9 Hon. Kashi Nath Pandey, J. Criminal Appeals for Haring.
- 10 Hon. Shri Kant Tripathi, J. Minor Bail Applications.

(4) Week commencing from 22.06.2009

- 1 Hon. S.K. Singh, J.
Hon. Ashwani Kumar Singh, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
- 2 Hon. Imtiyaz Murtaza, J. Urgent Division Bench Criminal Writs, Habeas Corpus

- Hon. Ram Autar Singh, J. Writs, Criminal Appeals, Criminal Contempt.
- 3 Hon. S.U. Khan, J. Urgent Misc. Writs.
- 4 Hon. Dilip Gupta, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 5 Hon. Ravindra Singh, J. Major Bail Applications.
- 6 Hon. Saroj Bala, J. Criminal Appeals for Hearing.
Hon. Virendra Singh, J.
- 7 Hon. Rajesh Chandra, J. Minor Bail Applications.
- 8 Hon. S.S. Tiwari, J. All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
- 9 Hon. Y.K. Sangal, J. Criminal Appeals for Hearing.

Senior Vacation Judge at Allahabad

1. Hon'ble Sunil Ambwani, J. : week commencing from June **01.06.2009**
& week commencing from June **08.06.2009**.
2. Hon'ble D.P. Singh, J. : week commencing from June **15.06.2009**.
3. Hon'ble S.K. Singh, J. : week commencing from June **22.06.2009**.

CHIEF JUSTICE

25.05.2009